Sl.No.	Stretch	Status
9.	Meerut-Garhmukteshwar	Land Acquisition under Section 3(D) of NH Act has been completed.
10.	Moradabad- Kashipur-Jaspur	The stretch is in DPR stage.

Safe driving on NH

99. DR. SANJAY SINH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) details of the steps taken for ensuring the safe driving on National Highways;

(b) whether Government has any plan for implementation of 'lane driving' mandatory throughout the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) The Ministry of Road Transport and Highway has introduced Motor Vehicle (Amendment) Bill in the House. The bill contains several provisions to strengthen road safety by addressing all relevant areas such as vehicles, roads, trauma care and road discipline.

Apart from above manual, all states have been mandated to form their own road safety policy for traffic and transport management based on their own geographical and special conditions. All Hilly States have formed Road safety policy.

The Ministry of Road Transport and Highways administers different schemes to improve road safety scenario in the country. These schemes are setting up of Institute of Driving and Training Research (IDTR), setting up Inspection and Certification (I and C) Centre, Publicity and Awareness campaign, National Highways Accident Relief Service Scheme, Road Safety and Pollution Testing Equipment and Programme Implementation.

The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety. Road safety is a multi-sectoral and multi- dimensional issue requiring a multipronged approach at various levels.

The Ministry has introduced Motor Vehicle (Amendment) Bill in the Lok Sabha covering entire gamut of road safety including drunken driving. The Bill *inter alia* envisages to enhance the penalty amount for drunk and driving under section 185

of the Motor Vehicle Act. Besides, the Ministry of Road Transport and Highways administer Motor Vehicles (MV) Act 1988 and Central Motor Vehicle Rules (CMVR) 1989. However, its provisions are enforced by the States/UTs.

The Ministry has taken a number of steps to prevent such road accidents as per details mentioned under:–

(i) The Government has launched a mobile app for highway users *i.e.* "Sukhad Yatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.

(ii) Rectification of identified Black spots.

(iii) Road Safety Audits are being carried out at all stages of development of the highway *i.e.* design/construction/operation stages.

(iv) Facilities such as Foot Over bridges and underpasses are being provided wherever required, for safe crossing of pedestrians and other road users.

(v) Road Safety Week is observed every calendar year for spreading awareness about safer behavior of road users on National Highways.

(vi) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws.

(vii) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety. Based on the recommendation of Group of Ministers, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.

(viii) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's *viz.* Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.

(ix) Road safety has been made an integral part of road design at planning stage.

(x) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 km. of stretches of State Highways has been identified for conversion to national highways.

(xi) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.

(xii) Advocacy/Publicity campaign on road safety through the electronic and print media.

(xiii) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.

(xiv) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.

(xv) As a measure of supplementing the efforts of States/UTs for minimizing the accident potential at the identified locations/stretches through engineering improvement on State roads, Ministry of Road Transport and Highways had taken a decision to sanction road safety works on State roads with an earmarked allocation of 10% of funds allocated to the State roads under Central Road Fund.

(xvi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.

(xvii) Ministry had issued guidelines *vide* O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/ BOT projects or as stand-alone Road Safety Audits.

(xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States/UTs.

(xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.

(xx) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

Construction of National Highway in Kerala and Andhra Pradesh

100. SHRI V. MURALEEDHARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the progress of the construction of the highways (in kilometres) in Kerala and Andhra Pradesh for the last three years;